

DIVISION BENCH  
COURT - I

**O-228**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/317(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR.  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15<sup>TH</sup> NOVEMBER, 2022, 10:30 A.M**

IN THE MATTER OF	REGISTRAR OF COMPANIES WEST BENGAL VS SARADHA MEDITECH PRIVATE LIMITED
UNDER SECTION	SECTION 271-272 OF THE COMPANY ACT 2013 - GOVT BODY

**Appearance (via video conferencing/physically)**

**ORDER**

1. None appears.
2. Adjourned. Post this matter on 16.12.2022.

**Balraj Joshi  
Member (Technical)**

**Rohit Kapoor  
Member (Judicial)**